

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:5228

ANSWERED ON:27.08.2010

JOINT VENTURE PROJECTS OF NTPC

Bheiravdanji Shri Gadhvi Mukeshkumar;Venugopal Shri K. C.

**Will the Minister of POWER be pleased to state:**

- (a) the details of the Joint Venture projects of National Thermal Power Corporation Limited (NTPC) functioning in the country at present, State-wise;
- (b) whether the Government has made any assessment of the functioning of various Joint Venture projects with the NTPC;
- (c) if so, the details thereof;
- (d) the details of the revenue earned by the NTPC from various power plants during the last year;
- (e) whether the NTPC proposes to set up any Joint Venture project in Gujarat; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) : State-wise details of Joint Venture (JV) Power Stations of NTPC including those which are under construction are given in the Annex.

(b) & (c) : Advisory Group under the Chairmanship of Hon`ble Minister of Power, committee constituted under Chairmanship of Secretary (Heavy Industries) and Committee on Power Sector issues chaired by Secretary (Power) are taking regular reviews of various power projects including Joint Venture projects.

The performance of various NTPC Joint Venture projects are also reviewed in the Quarterly Performance Review (QPR) meeting of NTPC being taken by Secretary (Power), GOI.

NTPC – BHEL power project Private Limited (NBPPL) is jointly reviewed by Secretary, Department of Heavy Industry and Secretary, Ministry of Power. The review of the progress of JV of NTPC and Bharat Forge is also monitored by Ministry of Power.

Every effort is being made to address the issues/remove bottlenecks so that power projects including those under Joint Venture are commissioned as per agreed schedule.

NTPC has adopted a multi-pronged growth strategy which includes capacity addition through green field projects, brown field expansions, joint ventures and acquisitions. Joint Venture companies set up by NTPC either with other Central Public Sector Utilities or with State Electricity Boards for setting up / operation of power plants as indicated in reply to para (a) above.

In order to supervise execution of projects by Joint ventures, NTPC has nominated a whole time Director, Executive Directors / General Managers as part-time Directors on the Board of Joint Ventures. Quarterly performance reports on the working of Joint Ventures are also placed at the meeting of the Board of Directors of NTPC, which comprises two Government Directors and 09 (Nine) Independent Directors nominated by the Ministry of Power.

NTPC has established a state of art Project Monitoring Centre (PMC) to take advantage of advanced IT tools, which adds the dimension of on- line and real time capability for project planning and monitoring of its Projects including Joint Venture Projects. Access has also been provided to the Web- based Milestone Monitoring system to Ministry of Power, Ministry of Statistics and Programme Implementation and CEA which would facilitate monitoring of project execution activities against milestones.

(d) : The total revenue generated by power plants of NTPC in 2009-10 was Rs.46,414.60 crore.

(e) & (f) : At present NTPC has no proposal to set up a JV project in the State of Gujarat.